

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No.168 of 2020

IN THE MATTER OF:

Mr. Pradhyuman Kumar Dwarkadas Patel

...Appellant

Vs.

Mr. Bhupendra Dwarkadas Patel & Ors.

...Respondents

Present:

For Appellant:

Ms. Natasha Dhruman Shah and Mr. Jasdeep Dhillon, Advocates.

ORDER

(Through Virtual Mode)

23.11.2020: Heard the Learned Counsel for the Appellant. Notice is ordered to the Respondent returnable by 16th December, 2020. Let the requisites be filed along with a process fee within three days from today. If the Appellant provides an e-mail address of the Respondent, service may also be effected in that mode . Also notice is permitted to be served on the Respondent through speed post.

The Registry is directed to List the matter on **16th December, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

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